

HIGH COURT OF MEGHALAYA: SHILLONG

No. HCM.II/26/2021-Rect/91

Dated, Shillong the 28th November, 2025

NOTIFICATION

On the basis of the speed test and the personal interview conducted for the post of Stenographer Grade II in this Registry, the following candidate is hereby declared successful:

Name of the candidate:

SHRI TENGMIT R. MARAK.

REGISTRAR GENERAL

Memo No. HCM.II/26/2021-Rect/91-A Dated Shillong, the 28th November, 2025

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Deputy Registrar, i/s Accounts, High Court of Meghalaya, Shillong for information and necessary action.
6. The Assistant Registrar i/c, Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- ✓ 7. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
8. Notice Board.
9. Office File.

By order etc...

REGISTRAR GENERAL

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28/11/25